

ITEM NO.1707

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRL.) Diary No. 36934/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 05-01-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA
[IN CHAMBER]

For Petitioner(s) Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner prays for withdrawal
of I.A.NO. 68404 of 2023 seeking substituted service in respect of
respondent No.2. He is permitted to do so.

I.A.No. 68404 of 2023 is dismissed as withdrawn.

(RAJNI MUKHI)
COURT MASTER (SH)

(RAVINDER KUMAR)
COURT MASTER (NSH)